

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s. Empee Distilleries Ltd**

PETITION NUMBER : **CP(IB)/280/CHE/2018**

APPLICATION NUMBER : **a) IA(IBC)/2019(CHE)/2023 In IA/24/2023
b) IA/IBC/2174/2023
c) MA/588/2021
d) IA(IBC)/24(CHE)/2023 in MA/1250/2019
& MA/780/2019**

ORDER

Ld. Counsel Mr. Jerin Asher Sojan is present. Ld. Counsel Mr. Anish G.K. is present. Ld. Counsel Mr. Shravan is present.

IA(IBC)/2019(CHE)2023 In IA/24/2023
IA(IBC)/24(CHE)2023 in MA/1250/2019 & MA/780/2019

Ld. Counsel Mr. G. Dinesh Kumar for the Applicant requires short accommodation.

Pleadings are complete.

Written submissions not exceeding 3 pages be filed by the parties.

List the matters on **12.06.2024** for hearing.

IA/IBC/2174/2023
MA/588/2021

Pleadings be completed before the next date of hearing.

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List the matters on **12.06.2024** for hearing.

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VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)